CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.100/372/2016 In O.A. No. 100/1579/2016

New Delhi this the 15th day of November, 2016

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) HON'BLE MR. P.K. BASU, MEMBER (A)

Dharam Raj, Driver, B. No. 23748, HND-2, aged about 37 years, S/o Shri Chhatar Singh R/o. RZ-282 A, Block-X Krishan Mandir Road, New Roshan Pura, Najafgarh, Delhi-110 043.

....Petitioner

(Argued by: Mr. Anil Mittal, Advocate)

Versus

Shri C.R. Garg, Chairman-Cum-Managing Director Delhi Transport Corporation, I.P. Estate, New Delhi-110 02.

....Respondent

(Argued by: Mr. Manish Garg, Advocate)

ORDER (ORAL)

Hon'ble Mr. Justice M. S. Sullar, Member (J):

In view of final disposal of main Original Application, this Contempt Petition has become infructuous, which is hereby dismissed, as such, as prayed for, by the learned counsel for the petitioner.

(P.K. BASU) MEMBER (A) (JUSTICE M.S. SULLAR)
MEMBER (J)
15.11.2016

Rakesh